

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH**

(IB)-587(PB)/2017

**IN THE MATTER OF:**

**ICICI Bank Limited** .... **APPLICANT / PETITIONER**  
**Vs**  
**Vidya Mandir Classes Limited** .... **RESPONDENT**

**SECTION:**

**Under Section 7 of Insolvency & Bankruptcy Code**

**Order delivered on 12.01.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**S.K. MOHAPATRA**  
**Hon'ble Member (T)**

For the Applicant/petitioner: Mr. Arun Kathpalia, Senior Advocate with Mr. Krishnendu Datta, Ms. Padmaja Kaul, Ms. Nayar Agarwal and Ms. Vishaka Gupta, Advocates

For the Respondent: Mr. U.K. Chaudhary, Senior Advocate with Mr. Niraj Kumar, Mr. Aditya Dewan, Mr. Karan Advocates

**ORDER**

Part heard for 19.01.2018.

Sd-

(M.M. KUMAR)  
PRESIDENT

Sd-

(S.K. MOHAPATRA)  
(MEMBER TECHNICAL)

**12.01.2018**  
**Vineet**